GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO.3856 TO BE ANSWERED ON 18.12.2024

PLANS TO INCREASE RAILWAY REVENUE BY TRANSPORTATION OF COAL FROM MORMUGAO PORT AUTHORITY.

3856. SHRI CAPTAIN VIRIATO FERNANDES

Will the Minister of RAILWAYS be pleased to state:

- (a) the quantity of coal transported by Railways from Mormugao Port Authority to other States in each Financial Year since 2020-21 till date;
- (b) the enhanced target set by the Railways to transport coal from Mormugao Port Authority in next Five years viz. Finance Year 2024-25, 2025-26, 2026-27, 2027-28, 2028-29 and 2029-30 and if so, the details thereof;
- (c) whether Railways is planning to increase/enhance transportation of coal from the said Authority; and
- (d) if so, the measures being taken by Railways in terms of installing/setting/enhancing Infrastructure to increase transportation of coal?

ANSWER

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (d) Mormugao port transports Coal, Limestone & Gypsum through rail to different states, out of which coal share is about 70-

75%. The coal transported by Railways (in Million Tonnes) from Mormugao Port is as under:

Year	Coal transported (MT)
2020-21	8.75
2021-22	8.82
2022-23	9.97
2023-24	9.88
2024-25 (upto Nov 24)	5.4

Coal/coke projections received from Mormugao Port Authority is 9.90 MT for 2024-25, followed by 10.70 annually from 2025-26 to 2029-30.

To improve the connectivity, Hospet-Hubli-Londa-Tinaighat-Vasco Da Gama(312 Km) has been sanctioned. So far 261 Km section has already been commissioned. An expenditure of Rs. 2070.68 crores has been incurred on the project upto 31.03.2024. Work has been taken up in the balance sections of total length 51 Km i.e, Duski-Castlerock, Castlerock-Kulem(Ghat Section), Kulem-Kalem and Cansaulim-Sankval-Vasco.

The completion of any Railway project depends on various factors like quick land acquisition by State Government, forest clearance by officials of forest department, deposition of cost share by State Government in cost sharing projects. Priority of projects, shifting of infringing utilities, statutory clearances from various authorities, geological and topographical conditions of area, law and order situation in the area of project(s) site, number of working months in a year for particular project site due to climatic conditions etc.
